

Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu.

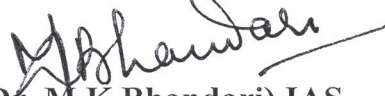
Notification,

Jammu, the 21st April, 2017

SRO 192: - In exercise of the powers conferred by Sub-section (2) of Section 20 of Drugs and Cosmetics Act, 1940 (23 of 1940), the Government of Jammu and Kashmir hereby appoint Mrs Kiran Pandey Dy. Assistant Director Central Research Institute Kasauli, District Solan, Himachal Pradesh as Government Analyst, for the whole state of J&K in respect of following classes of drugs, namely:-

1. Sera
2. Solution of Serum Proteins intended for injection
3. Vaccines (Parenteral and Oral)
4. Toxins
5. Antigens
6. Anti toxins
7. Sterilized Surgical Ligature and Sterilized Surgical Sutures
8. Bacteriophages

By order of the Government of Jammu and Kashmir.


(Dr. M.K. Bhandari) IAS

Commissioner/Secretary to Government
Health & Medical Education Department

No: HD/Drugs/113/2016

Dated: 21 04.2017

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
3. Director SKIMS, Srinagar.
4. Principal, Government Medical College, Jammu/Srinagar.
5. Principal, Government Dental College, Jammu/Srinagar.
6. Director, Health Services, Jammu/Kashmir.
7. Project Director, J&K, AIDS Control Society, Jammu.

8. Director Family Welfare, J&K, Jammu.
9. Director General, ISM, J&K, Jammu.
10. Director, National Institute of Biologicals Plot No. A-32, Sector 62 Institutional area, Noida-201309 for information
11. Mission Director, NHM, J&K, Jammu.
12. Controller, Drug & Food Control Organization, J&K, Jammu.
13. Managing Director, J&K, Medical Supplies Corporation, Jammu.
14. General Manger, Government Press, Jammu for its publication in the extraordinary Gazette with the request to furnish 20 copies in the notification to this department for official use.
15. Director Information, J&K Jammu with the request to publish this notification in two leading dailies each at Jammu and Kashmir Division.
16. OSD with Hon'ble Minister for Health and Medical Education.
17. Special Assistant to Hon'ble Minister of State for Health & Medical Education.
18. Private Secretary to Commissioner/Secretary to Government, Health and Medical Education Department.
19. Concerned Officials.
20. SRO File/Stock file.